

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

205. IA/2008/2020 IA/2030/2020 IA/2217/2021 C.P. (IB)/2824(MB)2019  
**IN THE MATTER OF**

Punjab National Bank

Vs.

Paramount Content Syndicators Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 25.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:- None

For the Respondent: None

---

**ORDER**

**IA 2008/2020 IA 2030/2020 & IA 2217/2021:-**

Present None. Adjourned to **25.07.2024.**

Sd/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

Sd/-  
REETA KOHLI  
Member (Judicial)